

Incentives to industrial sector to remove unemployment

323. KUMARI SELJA:

SHRIMATI RAJANI PATIL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to provide incentives to industrial sector in various States of the country including Maharashtra and Haryana to remove/reduce unemployment; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Incentives are given to North Eastern States under North East Industrial and Investment Promotion Policy (NEIIP), 2007 and Transport Subsidy Scheme (TSS), 1971/Freight Subsidy Scheme (FSS), 2013. Incentives to the State of J&K are given under Central Capital Invest Subsidy Scheme, 2013, Central Interest Subsidy Scheme and Central Comprehensive Insurance Subsidy Scheme.

No new proposal is under the consideration of the Government to provide incentives to industrial sector in various States of the country including Maharashtra and Haryana to remove/reduce unemployment.

(b) Does not arise.

Implementation of DIPP recommendations by States

324. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of each of the 334 recommendations made by the Department of Industrial Policy and Promotion (DIPP) to be implemented by States before December, 2015;

(b) how the implementation of above recommendations helps in ranking States; and

(c) the State-wise details of States which have implemented the above recommendations partially and totally?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) A list of 340 recommendations has been sent to State Governments/Union Territory Administrations. The cut-off date

for implementing the recommendations for next year's ranking is 30.06.2016. The recommendations have been uploaded on DIPP's website at www.dipp.nic.in.

- (b) The ranking of the States shall be based on implementation of these reforms.
- (c) No such assessment has been made till date.

Bilateral trade with neighbouring countries

325. SHRI PANKAJ BORA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

- (a) whether Government has received proposals on bilateral trade from the neighbouring countries;
- (b) if so, the details thereof; and
- (c) the terms and conditions of Government to spread the Indian business in the neighbouring countries?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No Sir, the government has not received any specific proposal on bilateral trade from any neighbouring country.

- (b) Does not arise.

(c) There are appropriate institutional mechanisms such as Joint Working Group and Committee of Experts established with neighbouring countries to discuss and strengthen bilateral trade relations with a view to spread the Indian business across the border.

Incentives to companies providing employment

326. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is considering to offer special incentives to manufacturing companies that provide employment to ascertain number of people;
- (b) if so, the details thereof; and
- (c) the details of steps taken or proposed to be taken by the Government for generating more employment opportunities in manufacturing sector?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The Government